

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
C.P.(CAA)/1(AHM)2024
in
C.A.(CAA)/52(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Meta Soft Tech Systems Pvt. Ltd.
(Transferor Co.)
Mastek Ltd.
(Transferee Co.)

.....Applicant

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Hiten Parikh, PCA
For the RD : Mr. Shiv Pal Singh, Dy. Director
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

Heard Ld. PCA for the applicant. RD office & Income Tax Department submitted that they have no objection in this matter.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)